

**Details of Claims Received and Admitted in matter of Alaska Creation Private Limited**

**Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016**

Sl. No.	Category of creditor	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims not admitted	Amount of claims under verification	Details in Annexure	Remarks, if any
		No. of claims	Amount	No. of claims	Amount of claims admitted					
1	Secured financial creditors belonging to any class of creditors	1	3,43,06,520	1	3,43,06,520			3,43,06,520	1	
2	Unsecured financial creditors belonging to any class of creditors		-		-				2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)								3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)								4	
5	Operational creditors (Workmen)								5	
6	Operational creditors (Employees)								6	
7	Operational creditors (Government Dues)								7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	6	4,49,45,687	6	4,49,45,687			4,49,45,687	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)								9	
	<b>Total</b>	<b>7</b>	<b>7,92,52,207</b>	<b>7</b>	<b>7,92,52,207</b>	<b>-</b>	<b>-</b>	<b>7,92,52,207</b>		

## Annexure-1

Name of the corporate debtor: Alaska Creation Private Limited ; Date of commencement of CIRP: 11/09/2019; List of creditors as on: 21/12/2021

## List of secured financial creditors belonging to any class of creditors

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted					Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?						% of voting share in CoC
1	Bank of Baroda		07-01-2020	3,43,06,520	3,43,06,520	FC-Secured			No	100	-	-	-	3,43,06,520	
	<b>TOTAL</b>			<b>3,43,06,520</b>	<b>3,43,06,520</b>					<b>100</b>		<b>-</b>	<b>-</b>	<b>3,43,06,520</b>	

## Annexure – 8

Name of the corporate debtor: Alaska Creation Private Limited ; Date of commencement of CIRP: 11/09/2019; List of creditors as on: 21/12/2021  
List of operational creditors (Other than Workmen and Employees and Government Dues)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC					
1	Kiwi International		18-10-2019	97,10,749	97,10,749	OC	-	-	No	-				97,10,749	
2	Rajan Knitwear			8,82,925	8,82,925	OC	-	-	No	-				8,82,925	
3	Aditya Fashion Planet Pvt Ltd			20,34,825	20,34,825	OC	-	-	No	-				20,34,825	
4	Siddhi Vinayak Industries			11,67,815	11,67,815	OC	-	-	No	-				11,67,815	
5	Yashvardhan and Co, Proprietor, Vivek Rakhecha, Indore		24-01-2020	3,07,48,723	3,07,48,723	OC	-	-	No	-				3,07,48,723	
6	Kalpesh garments		02-04-2020	4,00,650	4,00,650	OC	-	-	No	-				4,00,650	
	<b>TOTAL</b>			<b>4,49,45,687</b>	<b>4,49,45,687</b>									<b>4,49,45,687</b>	